

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **07.12.2023** (THURSDAY)  
CHENNAI BENCH (**VIRTUAL MODE**)

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**02:00 PM**

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 396/2023 IA No. 1212/2023	V. Ganesan Erst. Liquidator of Kamachi Industries Ltd. Vs Prudent ARC Limited	Mr. A Venkatesh Kumar	Mr. G Mani Prabhu

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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